

आयकर अपीलिय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

**BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM**

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1-10	31/PUN/2019 32/PUN/2019 33/PUN/2019 56/PUN/2019 57/PUN/2019 58/PUN/2019 59/PUN/2019 60/PUN/2019 61/PUN/2019 62/PUN/2019	CPI Gera Realty India Pvt. Ltd., Shah Khandelwal Jain & Associates, Level-3, Riverside Business Bay, Plot No.-84, Wellesley Road, Near RTO, Pune-411001. PAN : AACCG6818R	ACIT, Central Circle-1(3), Pune.	2013-14 2014-15 2015-16 2009-10 2010-11 2011-12 2012-13 2013-14 2014-15 2015-16
11-19	34/PUN/2019 36/PUN/2019 37/PUN/2019 38/PUN/2019 39/PUN/2019 40/PUN/2019 41/PUN/2019 42/PUN/2019 43/PUN/2019	Gera Realty Estates, Shah Khandelwal Jain & Associates, Level-3, Riverside Business Bay, Plot No.-84, Wellesley Road, Near RTO, Pune-411001. PAN : AAAAG3713H	ACIT, Central Circle-1(3), Pune.	2009-10 2011-12 2012-13 2013-14 2013-14 2014-15 2014-15 2015-16 2015-16
20-24	65/PUN/2019 66/PUN/2019 67/PUN/2019 68/PUN/2019 69/PUN/2019	M/s. Gera Developments Pvt. Ltd., Shah Khandelwal Jain & Associates, Level-3, Riverside Business Bay, Plot No.-84, Wellesley Road, Near RTO, Pune-411001. PAN : AAACG6703F	ACIT, Central Circle-1(3), Pune.	2011-12 2012-13 2013-14 2014-15 2015-16

Assessee by : Shri Harsh Doshi
Revenue by : Shri S. P. Walimbe

सुनवाई की तारीख / Date of Hearing : 17.06.2021
घोषणा की तारीख / Date of Pronouncement : 17.06.2021

आदेश / ORDER

These bunch of appeals preferred by the assessees for the various assessment years mentioned in the caption emanates from the orders of the Learned Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. When the matter had come up for hearing today, the appellants filed their respective letters seeking permission to withdraw the appeals as the dispute in these appeals is proposed to be settled under Vivad Se Vishwas Scheme, 2020. The appellants also filed copy of Form No.3 issued by the Designated Authority.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellants to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.

5. In the result, all the above captioned appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 17th day of June, 2021.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 17th June, 2021.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. Concerned CIT(A).
4. Concerned CIT.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच, पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.